

Central Administrative Tribunal
Principal Bench

O.A. No. 2561 of 1998

(10)

New Delhi, dated this the 15th November, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Mrs. Nita Sen,
W/o Shri Subrata Sen,
R/o JG-1/22, Vikas Puri,
New Delhi-110018. Applicant

(By Advocate: Shri Praveen Chaturvedi
proxy counsel for Mrs. Mridula Ray)

Versus

Indian Agricultural Research Institute through
the Director,
Pusa Road,
New Delhi. Respondents

(By Advocate: Shri Vijay Choudhary)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Heard both sides.

2. In the light of Delhi High Court's order
dated 9.7.99 in CPW-3417/97 on an identical matter this
O.A. is disposed of in terms of the aforesaid order of
the Delhi High Court. No costs.

Lakshmi Swaminathan

(Mrs. Lakshmi Swaminathan)
Member (J)

S.R. Adige

(S.R. Adige)
Vice Chairman (A)

/GK/